

claims have been refused on various grounds, and they took loan from the Government for rehabilitation. They could not rehabilitate and now that loan is being recovered. Is it recovered from them in the form of attachments of their properties and personal belongings?

Shri Mehr Chand Khanna. There is no relevancy whatsoever with the 11 mobile units, regarding which the hon Member has given notice of the question. As far as the claims are concerned, we have accepted claims to the extent of about Rs 500 crores. There is no question of any claim being rejected, except on valid legal grounds. As regards the question of adjustment of claims against the loans advanced by the rehabilitation finance administration, that Administration is under the administrative control of the Finance Ministry. The question may, therefore, be referred to that Ministry.

Re S Q No. 507

Mr Speaker: Question 507, Mr Sanganna

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna). It has already been answered*, it was linked up with another question.

Shri Sanganna. I have not put any supplementaries.

Mr Speaker. The hon Member did not get up in his seat then.

Shri Sanganna: This is a separate question and I may be allowed to put supplementaries.

Mr Speaker. Both questions were answered together. In such cases, hon Members who have tabled the questions, either the one or the other, will have opportunities to put supplementary questions, there and then. He must have risen in his seat then.

The hon Member has missed the bus, but I will allow him to put the question now.

Shri Sanganna: May I know whether there is any co-ordination between the Ministries of the Government of India in the successful implementation of the scheme?

Shri Mehr Chand Khanna. There is complete co-ordination between different Ministries of the Government of India in the successful implementation of the scheme and also in the expeditious implementation of the scheme.

Shri Sanganna. What is the *locus standi* of the State Governments concerned in this scheme?

Shri Mehr Chand Khanna: The *locus standi* of the State Governments is this, that the eighty thousand square miles that we have in mmf form part of the areas of the three States of Andhra, Madhya Pradesh and Orissa, and naturally they will have a great voice in the Central Authority that we propose to set up.

Industries in U.P.

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*509 { **Shri Bhakt Darshan.**
Shri R S Lal.

Will the Minister of Commerce and Industry be pleased to state

(a) whether there was an idea to fix an Aluminium factory at Mirzapur and a synthetic rubber factory at Bareilly, and

(b) if so, what is the exact position at present?

The Minister of Industry (Shri Manubhai Shah) (a) and (b) Technical experts have examined the feasibility of the two projects to which the Hon'ble Member refers, and have found these two sites good for the respective manufactures. Subject to the availability of foreign exchange and internal resources, it is proposed to take up these projects in the Second Plan period.

श्री भक्त दर्शन क्या माननीय मंत्री जी के ध्यान में यह बात आई है कि उत्तर प्रदेश में वहाँ के मुख्य मंत्री तक ने इन सर्वश्री के